## LOK SABHA UNSTARRED QUESTION NO.4729 TO BE ANSWERED ON 23<sup>rd</sup> MARCH, 2020

### **Oil Refineries and Petrochemicals Ltd. Project**

#### 4729. DR. T.R. PAARIVENDHAR:

# पैट्रोलयम और प्राकृतिक गैस मंत्री

#### Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is in the process of setting up of Oil Refinery and Petrochemicals Ltd. Project in Ratnagiri in Maharashtra under Public and Private Partnership, if so, the details thereof;
- (b) the total number of companies both Public and Private included in the project, name-wise and share-wise; and
- (c) the time by which the project will be commissioned?

# ANSWER पैट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

## MINISTER OF PETROELUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) Oil PSUs namely Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have decided to set up an integrated refinery-cum-petrochemical complex having refining capacity of 60 MMTPA (million metric tonnes per annum) with equity participation in the ratio of 50:25:25, at Babulwadi, Taluka Rajapur in Ratnagiri District in the state of Maharashtra. The proposed Refinery site has been identified by Oil PSUs in consultation with Government of Maharashtra (GoM). However, GoM vide Notification dated 02.03.2019 has withdrawn the earlier Notification dated 18.05.2017 for acquisition of land for the refinery-cum-petrochemical project.

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